

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

It is hereby ordered that designated Judge having roster of Arbitration Matters shall exercise jurisdiction in respect of matters relating to International Commercial Arbitration.

BY ORDER

Sd/-  
ACTING CHIEF JUSTICE

No. DRJ/2023/

Date : 21.11.2023

**Copy forwarded to following for information & necessary action ;**

1. P.P.S. to Hon'ble the Chief Justice
2. P.S. to Hon'ble Mr. Justice.....
3. Registrar General, R.H.C. Jodhpur
4. Registrar (Admn.), RH.C., Jodhpur
5. Registrar cum C.P.C. with request to upload the order on the official website of Rajasthan High Court
6. Registrar {Vigilence/Writs/Classification}
7. A.O.J. Civil/Writ/Criminal/Defect/Copying/Stamp Reporter/Cause List/  
Paper Book
8. Guard File

  
21.11.23  
REGISTRAR (JUDL.)